

RAJASTHAN HIGH COURT JODHPUR

ORDER

No.Estt/HC/2014/94

Dated: 10-03-2014

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble The Chief Justice has been pleased to make the following amendments in this office order No. Estt./HC/2001/378 dated 05.12.02 regarding method of recruitment and qualification for appointment to the various posts:-

1. In existing Clause - (1) Junior Judicial Assistant/Enquiry Clerk/ Record Weeder of Part- I A of the Order No.Estt./HC/2001/378 dated 05.12.02 following amendments shall be made:

(i) In clause -1 (i) Educational Qualifications, after the words "for the purpose" following expression shall be inserted.-

"and must have passed: -

"O" or Higher Level Certificate Course conducted by DOEACC under control of the Department of Electronics, Government of India;

or

Computer Operator & Programming Assistant (COPA)/ Data Preparation & Computer Software (DPCS) certificate organized under National/State council of Vocational Training Scheme;

or

Diploma in Computer Science/ Computer Application from a university established by Law in India or from an institution recognized by the Government;

or

Diploma in Computer Science & Engineering from a Polytechnic Institution recognized by the Government ;

or

Rajasthan State Certificate Course in Information Technology(RSCIT) conducted by Vardhaman Mahaveer Open University, Kota under control of Rajasthan Knowledge Corporation Limited ;

or

Senior Secondary School examination with Computer Science as an optional subject;

or

Any equivalent or higher qualification."

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(ii) In clause -1 (ii) Examination, following existing expression

“(c) SECTION B: TYPE WRITING TEST;

(i) HINDI

OR 50 Marks

(ii) ENGLISH”

shall be substituted by the following expression

“(c) SECTION B: TYPE- WRITING TEST ON COMPUTER

There will be speed test on computer.

Speed : Minimum speed should be 8000 depressions per hour on computer. Data will have to be fed in English Language or in dual language, i.e. English and Hindi.

The test will be of 100 marks which will consist of speed test and efficiency test carrying 50 marks each (total 100 marks).”

(iii) In clause (1) (ii) Examination, sub-clause No. 4 ELIGIBILITY FOR TYPEWRITING TEST shall be substituted by the following:-

“4.ELIGIBILITY FOR TYPE WRITING TEST ON COMPUTER.- Those candidates who will secure 40% of total aggregate marks and at least 35% marks in each in the written test shall only be eligible for appearing in the type writing test on computer.”

and existing sub-clause No. 5 TYPEWRITING TEST shall be deleted.

2. In existing Clause – (2) Judicial Assistant of Part-1 A of the Order No.Estt./HC/2001/378 dated 05.12.02 words “EPABX Operator” shall be inserted in between the words “Enquiry clerk” and words “and Record Weeder”
3. The existing Clause–(5) Translators, of the Order No.Estt./HC/ 2001/378 dated 05.12.02 shall be substituted by the following :-

“(5) TRANSLATORS:— Recruitment shall be made on 75% posts by direct recruitment and on 25% posts from amongst the Judicial Assistants or Junior Judicial Assistants having experience of 3 years by holding a test in English and Hindi translation. Candidates shall be given passages in English from the judgments and records and shall be asked to translate them into Hindi. Similarly, passages in Hindi from the records or from some other books etc. shall be given and the candidates shall be asked to translate them into English.

Minimum qualification shall be Post Graduate in English Literature from any recognized university established by law in India.

Preference shall be given to a Law Graduate.

A candidate shall have to secure minimum 60% marks in each paper and 75% marks in aggregate.”

4. Following misc. clause shall be inserted after the existing clause 37:-

“**38 Miscellaneous** -The term “Recognized Merit” expressed in Rule 22 of Rajasthan High Court Staff Service Rules, 2002, shall be reckoned on the basis of educational & technical qualifications, long period of experience in particular field/service, capacity to bear special responsibilities, clean service record besides merit required for general promotions.

BY ORDERS OF HON'BLE
THE CHIEF JUSTICE.


(VIJAY KUMAR VYAS)
REGISTRAR GENERAL

No. Gen./XV(d)06/2013/ 967

Date : 10-3-2014

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.

- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.[with thirty copies].
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) Registrar, Examination/Writs/Classification, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (11) All Assistant Registrar/Court Officer/Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to Hon'ble Mr. Justice.
- (14) All Assistant Account Officer/All Administrative Officer Judicial,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for information and necessary action.


REGISTRAR GENERAL